

(2)

OA 1095/95

OA 1023/95

OA 1909/93

22/5/96

Hon. Dr. R. K. Saxena, J.M.

Hon. Mr. D. S. Bawda, A.M.

Sr. O.P. Gupta, counsel for the applicant
in OA 1909/93 and in O.A. 1095/95, is present.
Sr. Radendra Kr. Mishra proxy counsel to
Sr. Randeet Saxena, counsel for the applicant
in OA No. 1023/95 is also present. Sr. Arthalekar
is present in behalf of the respondents in all
the 3 cases.

Arguments heard.

Judgment reserved.

The stay to continue till the
~~next date~~ delivery of the judgment in
all the 3 cases i.e. OA No. 1909/93,
OA 1095/95 and OA 1023/95.

J. K. Saxena
A.M.

J.M.